

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 4024  
(TO BE ANSWERED ON THE 3<sup>rd</sup> April 2018)

**Poor passenger facilities at Visakhapatnam airport**

4024. SHRI V. VIJAYASAI REDDY

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Ministry is aware that Airport Authority of India (AAI) is not maintaining high standards of services and management in airports run by it in Andhra Pradesh;
- (b) whether it is a fact that basic sanitation, availability of drinking water and other normal services expected to be had in a modern airport are absent in Visakhapatnam airport which is visited by thousands of visitors;
- (c) the criterion adopted to levy parking fee and how AAI is monitoring that contractor levying correct parking charges at Visakhapatnam; and
- (d) the steps taken to improve facilities urgently at Visakhapatnam airport?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a): No, Sir. Airports Authority of India (AAI) is maintaining high standards of passenger services and facilities for passenger and visitors at its airport in Andhra Pradesh.
- (b): Basic sanitation, RO drinking water facility and other passenger services are available in the Terminal building. RO drinking water facility is available at city side and air side also at Visakhapatnam Airport. Bio-toilets outside the Terminal building have been provided for the benefit of visitors.
- (c): Rates of Parking Fee are approved by AAI Management. Parking Fee rates have been displayed at prominent locations. Frequent checks are being carried out by Commercial Department and Terminal Managers to ensure levying of correct parking fee.
- (d): Wash rooms at pre check in area and domestic arrivals have been renovated. Balance areas work and tendering for linear expansion of the terminal building to avoid peak hour congestion have been started.

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